

केन्द्रीय विद्युत विनियामक आयोग

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

To

Date: 4.6.2024

Authorized Representative,  
Southern Power Distribution Company of Telangana Limited,  
Mint Compound, 6-1-50, Corporate Office  
Hyderabad - 500063

**Subject: Request for time extension in Petition No. 154/GT/2023 - reg.**

Ref: Your request letter dated: 24.5.2024;

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Sir,

With reference to your letter dated 24.5.2024 on the above subject, I am directed to inform that your request for extension of time for filing reply of the amended petition has been granted and the same is extended till **18.6.2024**, after serving a copy to the Petitioner.

2. The Petitioner may file its rejoinder, if any, by **1.7.2024**. The due date for filing the reply and rejoinder shall be strictly complied with.

3. The matter shall be listed for hearing on **16.7.2024**.

Yours sincerely,

**Sd/-**

**(Deepak Pandey)**

Assistant Chief (Law)

Copy to:

All Parties